

[Mr. Speaker]

working. They will certainly reap a record harvest, as you yourself will see.

**CODE OF CRIMINAL PROCEDURE
(AMENDMENT) BILL**

12.43 hrs.

[English]

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH) : I beg to move for leave to introduce a Bill further to amend the Criminal Procedure, 1973.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1973."

The motion was adopted.

S. BUTA SINGH : I introduce the Bill.

[English]

SHRI SAIFUDDIN CHOWDHARY (Katwa) : It is very important, Sir.

MR. SPEAKER : This is not the problem at this time.

SHRI SAIFUDDIN CHOWDHARY : You expunged this reference to the C & A G Report.

MR. SPEAKER : I told you that day—

SHRI SAIFUDDIN CHOWDHARY : You please allow me, Sir.

MR. SPEAKER : Mr. Saifuddin, I told you that day....

SHRI SAIFUDDIN CHOWDHARY : It confirms the basis of our allegations.

MR. SPEAKER : Why can't you listen properly first ?

SHRI SAIFUDDIN CHOWDHARY : Sir, this report, we have just now received.

MR. SPEAKER : I know that. It has just now been received. And now when it comes it will go on record. At that time it was not available.

SHRI SAIFUDDIN CHOWDHARY : It says that.... (Interruptions)*

MR. SPEAKER : Whatever the Hon. gentleman says, does not form part of the record.

(Interruptions)*

MR. SPEAKER : I cannot answer all irrelevant questions.

(Interruptions)*

MR. SPEAKER : Mr. Saifuddin, what I said already, I would again say. When this thing is available with us, it will go on record.

(Interruptions)*

MR. SPEAKER : What are you trying to prove now ? When I said that it was not available at that time, it would not form part of the record. When the next time comes, we can do it.

SHRI SAIFUDDIN CHOWDHARY : This is a very important matter. Have you read this Sir ?

MR. SPEAKER : That is no reason. I will read it. I have not got it yet.

(Interruptions)*

MR. SPEAKER : Nothing doing. I have not allowed. He is irrelevant all the time. When it is available, it will form part of the record.

SHRI SAIFUDDIN CHOWDHARY : That is why I am raising it now.

MR. SPEAKER : You have to give notice to do every thing.

SHRI SAIFUDDIN CHOWDHARY : I have given..... (Interruptions)*